

Synthetic Rubber Factories in Public Sector

574. **Shri Chandak:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government propose to set up two synthetic rubber factories in the public sector;

(b) if so, the progress made in this respect; and

(c) when and where the factories are likely to be set up?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Yes.

(b) Government are currently examining proposals received from some foreign Companies for technical and financial collaboration.

(c) Bombay and Koyali have been proposed as suitable locations. But no final decision has yet been taken either about location or the time-schedule of erection.

Synthetic Rubber Factory

575. **Shri Chandak:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a second licence has been issued to set up a synthetic rubber factory in the private sector;

(b) if so, the annual capacity of the plant;

(c) the type of synthetic rubber to be produced and the expected ex-factory price of the synthetic rubber produced by it; and

(d) when the factory is expected to go into production?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) No second licence has been issued. However, a letter of intent has been issued.

(b) 25,000 tonnes per annum.

(c) Cis-polybutadiene type. Ex-factory price is not available.

(d) Not possible to say at this stage.

Mining Engineers

576. **Shri P. C. Borooah:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have, of late, been considering the question of deputing some mining engineers for service in the African countries; and

(b) if so, when a decision is likely to be taken in this regard?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). Government are prepared to depute mining engineers to newly developing countries in Africa if their services are required by such countries.

Welfare Programme for Women Employees

577. { Shri J. B. S. Bist:
Shri Yashpal Singh:
Shri Balmiki:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have undertaken any welfare programme for women employees of Central Government;

(b) if so, the nature of the programme, the financial assistance rendered and the areas which it covers; and

(c) whether there is any proposal before Government to re-organise the programme?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) The welfare programme undertaken by the Government is for both men and women employees. There is no special welfare programme exclusively for women employees.

(b) Does not arise.

(c) No.

Gulf of Cambay and Kutch

578. Shri Narendra Singh Mahida: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have received the report of the Marine Seismic prospecting in the Gulf of Cambay and Kutch;

(b) if so, the area surveyed so far; and

(c) the result thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) and (b). Preliminary results of the survey done in certain areas of the Gulf of Cambay have been received. Similar results for the Gulf of Kutch are not yet available as work has just commenced in that area.

(c) The results for the Gulf of Cambay indicate that there are sedimentary rocks with good prospect for oil or gas.

Cases Pending in Orissa High Court

579. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to state the number of cases pending in Orissa High Court at Cuttack as on the 31st December, 1964?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): 2210.

Tax on Vehicles entering Mahe

580. Shri Koya: Will the Minister of Home Affairs be pleased to state:

(a) whether the Pondicherry Administration is collecting some tax from owners of vehicles entering Mahe;

(b) whether they are aware of the difficulties experienced by people who have their business in Tellicherry and homes in Mahe; and

(c) whether the Central Government are getting any share from those collections?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (c). The Mahe Municipality has imposed a tax on certain types of vehicles entering the area within the municipal limits. The proceeds of this tax are retained by the Municipality and the Government of Pondicherry or the Government of India do not get any share from these collections.

(b) The tax had been in force for a long time but was temporarily suspended for a short period in 1963. As the stoppage resulted in heavy loss of revenue to the Mahe Municipality, it was re-imposed.

Cases Pending in Kerala High Court

581. Shri Koya: Will the Minister of Home Affairs be pleased to state the number of cases pending in the Kerala High Court as on the 31st December, 1964?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): 17631.

Aid to Teachers

582. Shri Eswara Reddy: Will the Minister of Education be pleased to state:

(a) whether any financial help has been given to teachers out of the collections made on the Teachers' Day in 1962, 1963 and 1964 by the National Foundation for Teachers' Welfare; and

(b) if so, the details thereof?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Collections made during 1962 and 1963 were invested in the Defence Bonds because of the national emergency. The